

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
28-06-2024 AT 10:30 AM**

CP No. 53/241/HDB/2022
u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Mr. M. Hanumantha Reddy

...Petitioner

AND

M/s. Aindhri Innovations Private Limited & 2 others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Due to power grid network break down, the hearing could not be conducted.
Orders deferred till 01.08.2024.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**